

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**689/2016**

**IN THE MATTER OF:**

Emmar Developers Ltd. and Emmar MGF Land Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 22.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Dr. U. K Chaudhary, Sr. Adv. with Mr. Gaurav  
Mitra, Ms. Manisha Chaudhary, Advs. with Mr.  
Pritham Soni, CS

For the respondent

Mr. Sudipto Sarkar, Sr. Adv. with Mr. Amar  
Gupta, Mr. Divyam Agarwal, Mr. Daksh  
Ahluwalia, Mr. Gaurav Arora, Mr. Ashish Joshi,  
Advs.

**ORDER**

For order, see 173/241-242(PB)/2019